

**F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 10.12.2018

ORDER NO. 262 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 254 of 2018 for CESTAT, Mumbai constituting Single Member Bench as follows:-

On 12.12.2018 at 02.30 p.m. Hon'ble Sh. Sanjiv Srivastava, Member (T) may hear the following appeal:-

C/85064/2018-Mum, C/CROSS/85260/2018-Mum

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar